

sentations received against this decision have been examined and it is considered that a fresh selection would be equitable to all concerned.

(f) No, Sir.

Khera-Kalan Railway Station

*611. SHRI K. P. SUBRAMANIA MENON Will the Minister of RAILWAYS be pleased to refer to the answer to Unstarred Question No. 53 given in the Rajya Sabha on the 30th April, 1973 and state:

(a) whether Government have since taken a decision for extension of the Platform with a covered shed at Khera-Kalan Railway Station on the Delhi-Ambala-Kalka section; and

(b) if so, by when the work is likely to be taken up?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) (a) and (b) Yes Sir.

Extension of the platform will be taken up in 1974-75, but the cover over the platform will be considered for inclusion in future years Works Programme according to availability of funds.

Import of Basic and other Chemicals for Drugs and Pharmaceutical Industries

*612. SHRIMATI AZIZA IMAM:

DR. R. K. CHAKRABARTI:

MISS SAROJ PURUSHOTAM KHAPARDE:

SHRI SARDAR AMJAD ALI

SHRI HARSH DFO MALAVIYA

SHRI N. R. CHOUDHURY:

SHRI K. B. CHETTRI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Government have changed their policy for importing basic and intermediate chemicals for consumption in the drug and pharmaceutical industry, and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH) (a) No, Sir

(b) Does not arise.

Profit and Loss of Zonal Railways

1219 SHRI SANAT KUMAR RAHA: Will the Minister of RAILWAYS be pleased to state:

(a) the profit and loss accounts of Eastern, North-Eastern, North-East Frontier and Southern Railways for the year 1972-73;

(b) the reasons for the losses, if any; and

(c) the steps taken to make these railways self sufficient and viable.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c) Profit and Loss Accounts of Zonal Railways for the year 1972-73 are still under compilation, and/or are under scrutiny by Audit.

Zuari Agro-Chemicals

1220. SHRI SANAT KUMAR RAHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Zuari Agro-Chemicals at Sancoale, Goa has started production; and

(b) if so, the licensed capacity of the factory and the year when the licence was issued;

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) The licensed capacity of the plant is as under:

(i) Ammonia	220,000 tonnes/annum
(ii) Urea	340,000 „ „
(iii) Compound fertilizers	150,000 „ „

The industrial licence issued in December, 1966 was amended in 1969 and March, 1970.